E Sewa Kendra.. Kiosk Services..



E Seva Kendra, Generally.

Bridges
Judiciary with
the lesser
privileged
section.

Serves the common litigant as a one stop centre for all Court related needs.

Located right at the public entry gate of Court Complexes.

Also available in other locations - which details available in Courts Website.

SALIENT FEATURES OF eSEWA KENDRA

- Manned by one or two Officials.
- Keep a record of all visitors in a digital format.

- Assisted empanell ed DLSA / **HCLSC** Advocate and empanell ed PLVs and other Trained Persons.
- **Function** as the first line of contact between the litigants and judicial establish ments.

SALIENT FEATURES OF eSEWA KENDRA

Help the litigants in accessing the relevant information and shall also render other help in physical form

eSK shall
also have
readily
available all
the necessary
details of the
concerned
Complex.

IT hardware like computer, scanner apart from LAN connection. / Internet Connection.

SALIENT FEATURES OF eSEWA KENDRA

Opens at 9.00 AM or one hour before the Court opens. In other locations it functions between 10.30 am and 5.30 pm on all working days (subject to decision of respective High Courts)

Has a
Dedicated
landline/mobil
e/Helpline
number.

FACILITIES TO BE PROVIDED IN eSEVA KENDRA

Handling inquiries of Case Status, Court Location, Cause List, etc

Facilitate
online
Applications
for certified
copies etc..

Facilitate eFiling of petitions.

- To assist in online purchase of eStamp papers / ePayments.
- To guide in data entry while efiling
- To help in scanning and uploading necessary documents
- To assist in everification

FACILITIES TO BE PROVIDED IN eSEVA KENDRA

To help in Aadhaar based digital signature.

Help for Mobile App of eCourts for Android and IOS.

Handling queries about Judges on leave and Court sittings Guide on how to avail free legal services.

Facilitate disposal of traffic challan in virtual Courts as also online compounding of traffic challans and other petty offences.